

Q.No.1352 Question was cancelled.

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING
RAJYA SABHA
UNSTARRED QUESTION NO. 1353
TO BE ANSWERED ON 28.07.2022**

FINANCIAL IMPACT OF SHOOTING OF FOREIGN FILMS IN INDIA

1353. Shri Muzibulla Khan:

Shri Akhilesh Prasad Singh:

Will the Minister of INFORMATION & BROADCASTING be pleased to state:

- (a) whether Government has assessed the financial impact of the shooting of foreign films in India in the past;
- (b) if so, the details thereof, year-wise during the last five years;
- (c) the details regarding funds released for the Incentive Scheme for Audio-Visual Co-production and Incentive Scheme for Shooting of foreign films in India; and
- (d) the steps taken by Government to improve the state of the country's film industry during the last five years?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND
MINISTER OF YOUTH AFFAIRS AND SPORTS
(SHRI ANURAG SINGH THAKUR)**

(a) & (b): No formal assessment of the financial impact of shooting of foreign films in India has been made. However, based on informal inputs received on money spent on 69 of the 82 projects that have been completed out of the 141 international projects given permission to film in India since 2016, it is estimated that approximately Rs. 412.49 crore has been spent in India by these 69 projects and that approximately a total of 29,000 people were employed in these productions.

(c): The incentive scheme for Audio- Visual Coproduction and Incentive Scheme for Shooting of foreign films in India were announced on 18th May 2022. No funds have been released so far under this scheme.

(d): For promoting ease of doing business as also to facilitate filming in India (which indirectly promotes allied sectors like hospitality, tourism, etc.) the Ministry of Information & Broadcasting has developed a web portal (<https://www.ffo.gov.in>) in the National Film Development Corporation, which functions as a single window facilitation mechanism to accord online permissions for film shooting in India, for both domestic and international film makers. The FFO web portal acts as a one stop shop for the filmic resources in India including locations and directory of Trade Associations, Line Producers, Animation, VFX and Post-Production Houses. The FFO web portal has been integrated with various key Central Governments Ministries/ Departments including Ministry of External Affairs, Ministry of Railways, Archeological Survey of India, Animal Welfare Board of India, Director General Civil Aviation and National Single Window System (NSWS) as well as various State Governments for smooth facilitation of shooting permissions in India.

Film Visa, with multiple entry facility valid for one year, has been introduced for international filmmakers, cast & crew to film in India since 2017.

Specifically for film makers whose films have been selected in international film festivals of repute/ Academy Awards, the Ministry provides financial assistance under Film Promotion Fund Activity.

For promotion of co-production of films between Indian film makers and foreign film makers, Ministry of Information & Broadcasting enters into audio visual Co-production Agreements. Since 2017, India has entered into Audio-Visual Co-production agreement with 4 Countries and granted official Co-production status to 13 films.
